

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) 125/10/HDB/2017
NAME OF THE COMPANY	Neutrino Power Systems Pvt Ltd
NAME OF THE PETITIONER(S)	<i>Neutrino Power Systems</i> Bank of Bahrain & Kuwait
NAME OF THE RESPONDENT(S)	Neutrino Power Systems Pvt Ltd <i>Bank of Bahrain & Kuwait</i>
UNDER SECTION	Sec 10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>V.K. Sajith</i> <i>Vinod Vanganti</i>	<i>Adv</i> <i>Adv</i>	<i>9902811272</i>	<i>[Signature]</i>

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<i>D.V.A.S. Ravi Prasad</i>	<i>Advocate</i>	<i>Prasadravi@rediffmail.com</i> <i>9440236074</i>	<i>[Signature]</i>

Heard Shri V.K. Sajith and Shri Vinod Vanganti, Learned Counsels for the Petitioner and Shri D.V.A.S. Ravi Prasad, Learned Counsel for the Respondent.

The Learned Counsel for the Petitioner submit he is filing his reply on the question of admission. Post the case for admission / hearing on 20.10.2017

[Signature]
Member (T)

[Signature]
Member (J)